## GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

# **LOK SABHA UNSTARRED QUESTION NO. 352**TO BE ANSWERED ON 22<sup>ND</sup> JULY, 2025

### **AGRISURE FUND**

### 352. SHRI DULU MAHATO:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the objective of the AgriSure Fund is to promote technological innovation in the agriculture sector and help farmers manage risks, if so, the details thereof;
- (b) whether an amount of Rs. 500 crore has been allocated under this fund, which focuses on agricultural insurance, data analytics, smart equipment and digital solutions;
- (c) whether the Farmer Producer Organization (FPOs), startups, State Governments and agri-tech companies fulfil the eligibility criteria in this regard;
- (d) whether the funds are utilised for insurance, crop monitoring and technical service, if so, the details thereof;
- (e) whether any targets have been set for the State of Jharkhand, if so, the details thereof;
- (f) whether any monitoring mechanism has been set up by partnering with banks insurance companies and State agencies; and
- (g) whether small and marginal farmers are being accorded priority and benefited through grants and technical assistance, if so, the details thereof?

#### **ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a): The objective of the AgriSure Fund includes providing investment support to early stage Start-ups providing innovative, technology-driven solution to farmers in agriculture and allied sector.

The Fund intends to achieve this by directly investing in startups as well as by making contributions to other Alternative Investment Funds (AIFs) for investment in Startups as per the objectives of the Fund.

- (b): The total corpus of the Fund is ₹750 crore. Department of Agriculture & Farmers Welfare, Government of India and NABARD contributing ₹250 crore each. Remaining ₹250 crore is to be mobilised from Banks, Financial Institution and other private investors. The Objectives of the Fund include investment in Start-ups working in agriculture and allied sector to promote digital and innovative solutions and emerging technologies like IoT, AI, Pressing farming, climate smart technologies etc. No separate allocation focusing exclusively on agricultural insurance, data analytics, smart equipment and digital solutions has been made.
- (c): The AgriSURE Direct Scheme of the Fund shall invest only in Start-ups recognized by Department for Promotion of Industry and Internal Trade (DPIIT) and incorporated in India, subject to being found suitable for investment as per the investment policy of the Fund. The investment decisions of the Fund are made as per the Investment policy of the Fund by an Investment Committee in line with the Operational guidelines of the Fund.
- (d): The investments from the Fund are made as per the objectives of the Fund into Start-ups as well as Category I and Category II Alternative Investment Funds (AIFs) in Agriculture and Rural sector. Start-ups providing Insurance, crop monitoring solution and technical services may be benefitted out of the Fund, if found investible as per fund policy.
- (e): The Fund will make investment across India with no state specific target.
- (f): The AgriSURE is the SEBI registered Fund, regulated by SEBI (AIF) Guidelines, 2012. The monitoring mechanism has been prescribed in the Operational Guidelines of the Fund, as approved by DA&FW. The Banks and Insurance Companies, when acting as Limited Partners, have the right to monitor the investee companies. The progress of the Fund is reported to GoI (DA&FW) on a periodic basis.
- (g): The Fund does not have any component for grant and technical assistance. However, the solutions provided by the start-ups supported under the Fund are intended to benefit small and marginal farmers to make them available innovative solution at affordable cost.

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